

(35)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.361/2005 In
O.A. No.1226/1999

New Delhi this the 13th day of September, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Vishwanathan Kartha
S/o Shri TNP Pillai
O/o HQ Technical Group EME
Delhi Cantt.
 2. Ramesh Chander
S/o Late Shri Chander Ballabh
O/o HQ Technical Group EME
Delhi Cantt.
 3. Smt. V.P. Thankarmani Amma,
W/o Shri G. Rameshan,
O/o HQ Technical Group EME
Delhi Cantt.
 4. RV Ramana Murty,
S/o Kameshwaara Rao,
R/o B-54, Rama Park,
Uttam Nagar, New Delhi-59.
 5. PVB Sharma
S/o P. Suryanarayana
O/o 1 EME Centre, Secundera Bad.
 6. Ms. Sumitra Kundra
W/o Shri SK Kundra
O/o HQ Technical Group EME
Delhi Cantt.
 7. Gurbir Singh
S/o Late Shri Sarban Singh
R/o G-84, G-Block,
Shiv Nagar, New Delhi.
 8. RN Arora
S/o Shri PD Arora
O/o HQ Technical Group EME
Delhi Cantt.
 9. Mrs. Usha Chawla
W/o Mr. SP Chawla
O/o HQ Technical Group EME
Delhi Cantt.
 10. Smt. Usha Taneja,
W/o Shri Lekh Raj
O/o 505 Army Base Workshop
Delhi Cantt.
 11. TM Abraham,
S/o Late Shri M. Nathan,
- 

R/o BG-5A/15A,
Paschim Vihar, New Delhi-63.

12. NH Balasubramanian
S/o Hony. Capt. CA Hariharan
C/o 505 Army Base Workshop
Delhi Cantt.
13. Venugoppalan
S/o Late Shri Kunjan Nair
O/o 505 Army Base Workshop
Delhi Cantt.
14. Jeevan Kumar
S/o Late Shri Jai Gopal
O/o 505 Army Base Workshop
Delhi Cantt.

-Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India through

1. Mr. Ajay Vikram Singh,
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Lt. Gen. V.C. Jain, AVSM, VSM & Bar,
Director General EME,
MGOs Branch,
Army HQs. DHQ, PO,
New Delhi.
3. Shri AN Tiwari,
Secretary, Govt. of India,
Ministry of Personnel, Public Grievances and Pensions,
DOP&T, Shastri Bhawan,
New Delhi.
4. Major General KS Venugopal,
Commander, HQ Technical Group EME,
Delhi Cantt-110010.

-Respondents

ORDER (Oral)

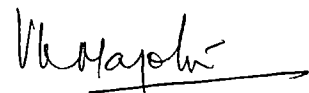
Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for applicants seeks and is allowed to withdraw this
Contempt Petition with liberty.



(Meera Chhibber)
Member (J)

cc.



(V.K. Majotra)
Vice Chairman (A)

13.9.05